

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00642/2020

Jabalpur, this Friday, the 26th day of June, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Dr. Surendra Singh Yadav
S/o Shri Bhaiji Yadav Aged about 38 years
Assistant Professor (CTVS)
Bhopal Memorial Hospital & Research Centre
Bhopal (M.P.) PIN code 462003

-Applicant

(By Advocate –**Shri K.C. Ghildiyal**)

V e r s u s

1. Union of India, Through Secretary Ministry of Health & Family Welfare 'C' Wing Nirman Bhawan New Delhi PIN Code 110011
2. Secretary, Department of Health Research 2nd Floor IRCS Building 1 Red Cross Road, New Delhi Pin Code 110001
3. Director General, Indian Council of Medical Research (ICMR) V. Ramalingaswami Bhawan P.O. Box No.4911 Ansari Nagar, New Delhi PIN Code 110029
4. Bhopal Memorial Hospital & Research Centre Through its Director, Raisen Bye Pass Road, Bhopal (M.P.) PIN Code 462038
5. Director Bhopal Memorial Hospital & Research Centre Raisen Bye Pass Road, Bhopal (M.P.) Pin Code 462038

6. All India Institute of Medical Sciences Bhopal Through its Director Saket Nagar Bhopal (M.P.) Pin Code 462020

7. Director All India Institute of Medical Sciences Bhopal Through its Director Saket Nagar Bhopal (M.P.) Pin Code 462020

- Respondents

(By Advocate –**Shri Vikram Singh** for respondents No.3 to 5)

O R D E R (Oral)



By Ramesh Singh Thakur, JM:-

It has been submitted by the learned counsel for the applicant that the applicant has been relieved and this Original Application has rendered infructuous.

2. Learned counsel for the respondents did not dispute this fact.
3. Resultantly this Original Application is disposed of as having become infructuous.
4. Applicant is also directed to deposit the Court Fee.

**(Naini Jayaseelan)
Administrative Member**

**(Ramesh Singh Thakur)
Judicial Member**

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